GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3516 TO BE ANSWERED ON 08.08.2017

Clearance for Airports

3516. SHRI PRABHAKAR REDDY KOTHA: SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received proposals for environmental clearance for Shamshabad and Sabarimala Airports;
- (b) if so, the details thereof; and
- (c) the time by which the environmental clearance is likely to be granted?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (c) The Ministry has granted environmental clearance to the project for Expansion of Rajiv Gandhi International Airport at Village Shamshabad, Hyderabad, Telangana in favour of M/s Hyderabad International Airport Limited on 28th July, 2017 in terms of the Environment Impact Assessment Notification, 2006 under the Environment (Protection) Act, 1986. No proposal for consideration of the environmental clearance for Sabarimala Airport has been received in the Ministry so far.
